

LOK SABHA DEBATES

LOK SABHA

Saturday, December 22, 1973/Pousa 1,
1895 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

WELCOME TO SOUTH KOREAN PARLIAMENTARY DELEGATION

MR. SPEAKER : Hon. members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. members of the House, I have great pleasure in welcoming His Excellency Mr. Il Kwon Chung, Speaker of the National Assembly of the Republic of Korea along with the Floor Leader of the Opposition Party and the hon. members of the Parliamentary delegation from the Republic of Korea who are on a visit to India as our honoured guests. The delegation arrived here yesterday and will be in India for three more days only. They are now seated in the Special Box.

His Excellency Mr. Il Kwon Chung is a very distinguished personality. He was the Prime Minister of his country from 1964 to 1970. Prior to that, he had been their Foreign Minister. He had also held several diplomatic assignments.

We wish him and his delegation a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the President, the Parliament, the Government and the people of the Republic of Korea.

MR. SPEAKER : Before I start the business, I have decided to have a free for all today. I mean only to those who have sent me notice. Others should be sorry that they did not sent it.

SHRI A. P. SHARMA (Buxar) : We did not know; otherwise, we would have sent it. Kindly take notice now.

MR. SPEAKER : The only condition is that each member will refer to only one matter. Some of them have given notice of six or seven. But it will be one for each and free for all.

SOME HON. MEMBERS : No.

MR. SPEAKER : You yourselves will get tired of it, if it is more.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : It is very generous of you. We appreciate it.

MR. SPEAKER : I hope all of you will be very brief. I do not mind even two if the total time taken is the same in both of these cases.

SHRI INDRAJIT GUPTA (Alipore) : Did you say free for all or three for all ?

MR. SPEAKER : I can amend it to free for all and three for all, but the time the same for all.

11.05 Hrs.

PAPERS LAID ON THE TABLE

STATEMENT RE : CERTAIN POINTS RAISED
ON 21-12-73 ABOUT NOTIFICATION NO.
G.S.R. 525 DATED 15-12-73.

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
K. R. GANESH) : I beg to lay on the Table a statement regarding points raised in the House on 21-12-1973 about laying on the Table of Notification Nos. G.S.R. 525(E) and 526 (E) dated the 15th December, 1973 issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-6123/73.]

SHRI SEZHIYAN (Kumbakonam) : Sir, I have given notice on this matter. Yesterday itself I raised this point and the Minister has laid today a statement. The members are handicapped; the attention of the House cannot be drawn to the contents till the next session, and only then we can raise some points if any point is there. This raises a very basic issue for this House, because every individual Member cannot keep vigil over all the papers laid. I think that all the papers do not go to the Committee on Subordinate